

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

16. I.A. 1335/2023 I.A. 916/2023 I.A. 3616/2022 I.A. 3450/2022
I.A. 2783/2022 I.A. 2540/2022 I.A. 2185/2022 I.A. 1855/2022
I.A. 1850/2022 I.A. 1816/2022 I.A. 1695/2022 I.A. 1578/2022
I.A. 1314/2022 I.A. 708/2022 I.A. 2687/2021 I.A. 2654/2021
I.A. 1749/2021 I.A. 799/2020 I.A. 795/2020 IN

C.P.(IB)-2640(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.05.2023**

NAME OF THE PARTIES: Rattan India Finance Pvt Ltd

V/s.

Cox & Kings Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Today's board is discharged, due to the personal inconvenience of the Hon'ble
Judicial Member.

List this matter on **21.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
//Vitthal//

Sd/-
H. V. SUBBA RAO
Member (Judicial)